

No.1/8/2003-CL.V  
Government of India  
Ministry of Finance  
**Department of Company Affairs**

5<sup>th</sup> floor, `A' Wing, Shastri Bhavan,  
Dr. R.P. Road, New Delhi.

Dated: 30.06.2003

To  
All Regional Directors  
All Registrars of Companies

Sir,

I am directed to forward herewith a copy of the following Notification published in the Gazette of India for your information and necessary action:-

Sl. No.	No. and date of publication	Subject
1.	S.O. 715(E); 19.06.03	Effective date of sections 7, 11, 12 etc. of the Competition Act, 2002 - i.e. from 19.06.2003.

2. Please acknowledge the receipt.

Yours faithfully,

(N.K. Vig)  
Under Secretary to the Govt. of India  
Ph: 2338 7174